

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 50/(MAH)/2016
IA No. 06/2017

CORAM:

Present:

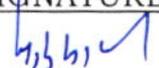
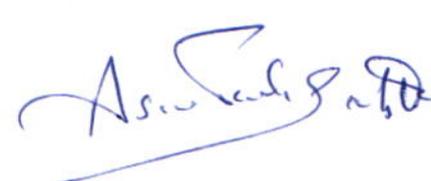
SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Kanchan Kishore Sakpal
In
Shri Shyam Haribhau Sapkal
V/s.
The New Akot Cotton Ginning & Pressing Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh Athavale Anagha Anaringaraju	} PCR for Respondents	 anagha
2.	RISHI SOOD	Adv for intervener/applicant	
3.	Ashutosh Awfata	} Advocates. for Petitioner	
4.	Pratik Nimbalkar		

ORDER

IA Nos. 06,14,15,16,19,20,21,22,23,24,25

In

T.C.P. 50/397-398/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. The Petitioner, Respondent alongwith the Learned Representative of the Intervener Applicants are also present.
3. At the request of the Petitioner ^{and} all the parties, the matter is listed for Hearing on **21.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
14.11.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)